

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-38/2022/1251/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Moni Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the th 16 February, 2023.

Sub:- **Casual leave and Restricted holiday with station leave permission.**

Ref:- Letter No. DJG/669 Dated 10.02.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.02.2023 and restricted holiday on 14.02.2023 along with station leave permission from the morning of 13.02.2023 till the morning of 15.02.2023 has been granted.** The Additional District & Sessions Judge, Goalpara and in his absence the Civil Judge & Assistant Sessions Judge Goalpara and in his absence the Chief Judicial Magistrate, Goalpara and in his absence the in-charge Chief Judicial Magistrate, Goalpara would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/1252/A, dated , 16-02-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

